

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

OA No.317/2021

IN THE MATTER OF:

Surender Singh

...

Applicant

Versus

Mital Tulip City & Ors

...

Respondent

**REPORT ON BEHALF OF DISTRICT MAGISTRATE,
SONEPATAND HARYANA STATE POLLUTION
CONTROL BOARD IN COMPLIANCE OF ORDER
DATED 09.12.2021**

MOST RESPECTFULLY SHOWETH:

1. That present OA has been filed raising issue of felling of trees, illegal factory for manufacturing construction material and digging of 10 underground water bores by Respondent No.1. This Hon'ble Tribunal vide its order dated 09.12.2021 has sought factual and Action Taken Report in the matter.
2. That it is humbly submitted that Respondent No.1 is a proposed affordable residential plotted colony project under policy of Deen Dayal Jan Awas Yojna to be developed by M/s. Creative Buildwell Pvt Ltd (The Project Proponent).The Project Proponent has obtained Consent to Establish (CTE) for Phase - I (Tulip City) having total land area measuring 40493.86 Sq. meter and total built up area measuring 1500 Sq. meter.

3. The project land was inspected on 13.04.2022 by the field officer of HSPCB, Sonipat and representative of District Magistrate, Sonipat. The project land is surrounded by precast Compound wall. During inspection, no interlocking tiles manufacturing plant was found in the land of unit. The unit purchased tiles from M/s Shree Balaji Enterprises, village Ahmadpur, behind Diwan Farm Bahalgarh Road, Sonipat. Copies of some bills as available at site office were also provided by the Project Proponent, those are attached as **Annexure- R-1** respectively. It is worth while to mention here that an interlocking tiles manufacturing plant was informed to be installed on land of someone else which was also found dismantled.

During inspection of land of project proponent, only one borewell was found which was stated to be existing before the purchase of land by the PP and the borewell was found non-operational. Construction over the plot(s) has not been commenced. The unit has also submitted undertaking that in future if any construction work is to be carried out treated water of STP will be used for construction activity. Copy of undertaking submitted by the unit is attached as **Annexure-R-2**. During inspection no such evidence was found at site that the project proponent had cut down the trees as alleged by the applicant.

4. That in view of observations made during inspection of the project land, no activity was found actionable against the



respondent no.1. However, strict vigil shall be kept to ensure compliance of environmental norms.

The report is submitted accordingly for kind consideration. It is undertaken to comply with the directions passed by this Hon'ble Tribunal.



Regional Officer, Sonipat Region
Haryana State Pollution Control Board

Place: Sonipat

Date: 18/07/2022

06AKKPJ0929P1Z0

Cash/Credit Supply Outward

Ph. 9350350025, 9034051631

SHREE BALAJI ENTERPRISES

Manish153388@gmail.com



Deals in Interlocking Tiles

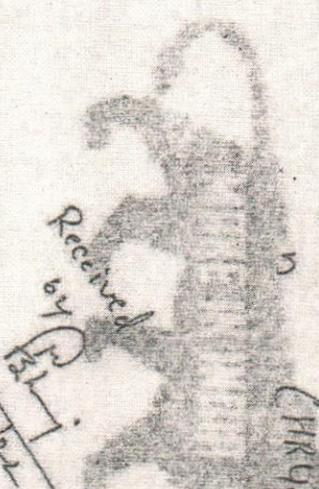
VIII, Ahmedpur, Behind Diwan Farm, Bahadgarh Road, Sonapat

Date 2/4/22

No. 002

The Creative Builders Pvt. Ltd.
Tillip City Sec-F1, Paldi, Sonapat
Receiver's GSTIN 06AAAAC494A128

| S. No | Particulars | HSN/SAC CODE | Quantity | Rate (Per Piece) | Amount | | |
|--|-------------------------------------|--------------|----------|------------------|---------------------------------------|----|----------|
| | 80mm Interlocking Tile (HR10A) 32x5 | 70169000 | 3492 pc | 12.25/- | 42777 | | |
| | (HR42x9123) | 70169000 | 2873 pc | 12.25/- | 35194.25 | | |
| | Total | | | | 77971.25 | | |
| SHREE BALAJI ENTERPRISES | | | | | CGST | 9% | 7017.41 |
| A/C. No. - 656000001938 | | | | | SGST | 9% | 7017.41 |
| IFSC - INDB0001820 | | | | | IGST | | |
| Indusind Bank, Sec-14, Sonapat | | | | | G. TOTAL | | 92006.07 |
| E. & O. E | | | | | SHREE BALAJI ENTERPRISES Signature | | |
| Goods once sold will not taken back. | | | | | | | |
| Interest will be charged @24% P.A. If bill is not paid within 15 days. | | | | | | | |
| All Disputes Subject to Sonapat Jurisdiction | | | | | Receiver's Signature | | |



Non Satisfactory

STIN - 06AKKPJ0929P1ZQ

Cash/Credit Supply Outward

Ph. 9350350025, 9034051631

Manishj5388@gmail.com



SHREE BALAJI ENTERPRISES

Deals in Interlocking Tiles

Vill. Ahmadpur, Behind Diwan Farm, Bahalgarth Road, Sonipat

Date 21/4/22

Bill No. 003

To The Creative Builders Pvt. Ltd.

Trup. City, S.S. 17, Kandi, Sonapat

Receiver's GSTIN 06AAAAC4914A1228

| S.No | Particulars | HSN/SAC CODE | Quantity | Rate (Per Piece) | Amount |
|------|--------------------------|--------------|----------|------------------|----------|
| | Common Interlocking Tile | 70169000 | 3403 Pk. | 12.25/- | 41686.75 |
| | Total | | | | |
| | | | | | 41686.75 |
| | | | | CGST 9% | 3751.80 |
| | | | | SGST 9% | 3751.80 |
| | | | | IGST | |
| | | | | G. TOTAL | 49190.36 |



Received by
B
21/4/22

SHREE BALAJI ENTERPRISES E-way Bill No. 321431283573

A/C. No. - 656000001938 Transport : TACHAR

IFSC - INDB0001820 Vertical No. HR10013265

Indusind Bank, Sec.-14, Sonipat

E. & O. E.

Goods once sold will not taken back

Interest will be charged @24% P.A. If bill is not paid within 15 days.

All Disputes Subject to Sonapat Jurisdiction

Receiver's Signature

Signature

SHREE BALAJI ENTERPRISES

IN - 06AKKPJ0929P1ZQ

Cash/Credit Supply Outward

Ph. 9350350025, 9034051631

Manishj5388@gmail.com



SHREE BALAJI ENTERPRISES

Deals in Interlocking Tiles

Date: 3/1/20

Vill. Ahmadpur, Behind Diwan Farm, Bahalgan Road, Sonipat

Bill No. 004

To: Creative Builders Pvt. Ltd. Sonapat

Receiver's GSTIN: 06AANLC4446128

Particulars

| S. No | Particulars | HSN/SAC CODE | Quantity | Rate (Per Piece) | Amount | |
|-------|------------------------------------|--------------|----------|------------------|----------|----------|
| | Somni Interlocking Tile (HR4x21x3) | 70169000 | 2872pc | 18.25/- | 52434 | |
| | (HR10x17 3x25) | | 344pc | 18.25/- | 6278 | |
| | Total | | | | 58712 | |
| | | | | | CGST 9% | 5284 |
| | | | | | SGST 9% | 5284 |
| | | | | | IGST | |
| | | | | | G. TOTAL | 69854 |
| | | | | | | 91586.88 |

E. & O. E. Goods once sold will not taken back. Interest will be charged @24% P.A. If bill is not paid within 15 days. All Disputes Subject to Sonapat Jurisdiction

SHREE BALAJI ENTERPRISES

Signature

Received
3/1/20

SHREE BALAJI ENTERPRISES
A/C. No. - 656000001938
IFSC - INDB0001820
Indusind Bank, Sec.-14, Sonipat

E-way Bill No. 30143128429
Transport: Tractor
Vehical No. ML14VH1081

GSTIN - 06AKKPPJ0929P1ZQ

Cash/Credit Supply Outward

Ph. 9350350025, 9034051631



SHREE BALAJI ENTERPRISES

Manishj5388@gmail.com

VIII, Ahmadpur, Behind Diwan Farm, Bahagarn Road, Sonpat

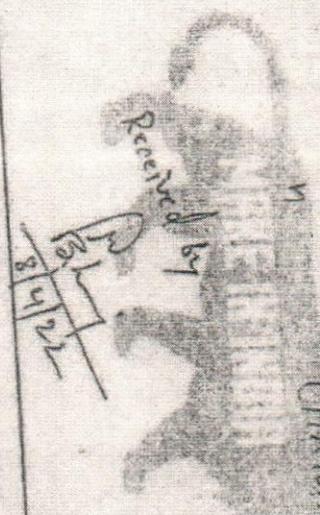
Date 24/04/22

Bill No 006

To The Creative Building Pvt. Ltd.
Tulp City, Set 17, Sector, Sonpat
06A00004414A1Z8

Receiver's GSTIN

| S. No | Particulars | HSN/SAC CODE | Quantity | Rate (Per Piece) | Amount |
|-------|------------------------------------|--------------|----------|------------------|----------|
| | Comm Interlocking Tile (HR4002123) | 70169000 | 2852pc | 12.25/- | 34937/- |
| | (HR10013065) | 70169000 | 2476pc | 12.25/- | 42581/- |
| | Total | | | | 77518/- |
| | | | | 9% | 6996.62 |
| | | | | 9% | 6976.62 |
| | | | G. TOTAL | | 91471.24 |



SHREE BALAJI ENTERPRISES

A/C. No. - 856000001938

IFSC - INDB0001820

Indusind Bank, Sec-14, Sonpat

E. & O. E.

Goods once sold will not taken back.

Interest will be charged @24% P.A. If bill is not paid within 15 days.

All Disputes Subject to Sonpat Jurisdiction

E-way Bill No. 311431448658

Transport : Tarekar

Vehicle No. MUMMAKHEH1028

Receiver's Signature

SHREE BALAJI ENTERPRISES
Signature

GSTIN - 06AKKPJ0929P1ZQ

Cash/Credit Supply Outward

Ph. 9350350025, 9034051631

Manishj5388@gmail.com

SHREE BALAJI ENTERPRISES

Deals in Interlocking Tiles

VIII, Ahmaddpur, Behind Diwan Farm, Bahalganah Road, Sonipat

Date: 4/4/22

Bill No. 009

To: The Creative Builders Pvt. Ltd.

Talpur City, Sec-17, Kalla, Sonapat

Receiver's GSTIN

06AANCC4444A128

| S. No | Particulars | HSN/SAC CODE | Quantity | Rate (Per Piece) | Amount |
|-------|--|--------------|----------|------------------|------------|
| | Sorrom Interlocking Tile - | 70169000 | 2886pc. | 12.25/- | 35354/- |
| |  | | | | |
| | Total | | | | 35354/- |
| | | | CGST | 9% | 3182.86 |
| | | | SGST | 9% | 3182.96 |
| | | | IGST | | |
| | | | G. TOTAL | | 41719.72/- |

E. & O. E.

Goods once sold will not taken back.

Interest will be charged @24% P.A. if bill is not paid within 15 days.

All Disputes Subject to Sonapat Jurisdiction

Receiver's Signature

Signature

SHREE BALAJI ENTERPRISES
 A/C. No. - 656000001938
 IFSC - INDE0001820
 Indusind Bank, Sec.-14, Sonipat

E-way Bill No. 351431579046
 Transport : Trachar
 Vertical No. HR42L2123

SHREE BALAJI ENTERPRISES
 Signature

STIN - 06AKKPJ0929P1ZQ

Cash/Credit Supply Outward

Ph. 9350350025, 9034051631.

SHREE BALAJI ENTERPRISES

Manish15388@gmail.com



Deals In Interlocking Tiles

VIII, Ahmaddpur, Behind Diwan Farm, Bahalgarth Road, Sonipat

Date 25/05/22

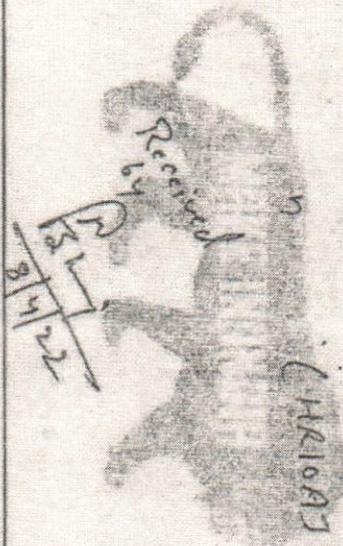
Bill No 011

To The Creative Builders Pvt. Ltd.

Tilap city, Sd-17, Kukki, Sonpat

Receiver's GSTIN AANAAC4414E128

| S. No | Particulars | HSN/SAC CODE | Quantity | Rate (Per Pieces) | Amount |
|-------|---------------------------------------|--------------|-----------------|-------------------|----------|
| | 80mm Interlocking Tile - (HR42C 2123) | 70169000 | 2887 pc | 12.25/- | 35365.75 |
| | (HR10A7 3265) | 4 | 3490 pc. | 12.25/- | 42752.50 |
| | Total | | | | 78118.25 |
| | | | CGST | 9% | 7030.64 |
| | | | SGST | 9% | 7030.64 |
| | | | IGST | | |
| | | | G. TOTAL | | 92179.53 |



SHREE BALAJI ENTERPRISES

A/C. No. - 656000001938

IFSC - INDB0001820

Indusind Bank, Sec.-14, Sonipat

E-way Bill No. 331432275655

Transport : Tractor

Vehicle No. Multi Vehicle

SHREE BALAJI ENTERPRISES

E. & O. E.
Goods once sold will not taken back.
Interest will be charged @24% P.A. If bill is not paid within 15 days.
All Disputes Subject to Sonapat Jurisdiction

Receiver's Signature

Signature

IN - 06AKKPJ0929P1ZQ

Cash/Credit Supply Outward

Ph. 9350350025, 9034051631

Manishj5388@gmail.com



SHREE BALAJI ENTERPRISES

Deals In Interlocking Tiles

VIII, Ahmadpur, Behind Diwan Farm, Bahalgan Road, Sonipat

Date: 06/04/22

Bill No. 013

To The Creative Builders Pvt. Ltd.

Plot No. 17, Sector-17, Puli, Sonapat

Receiver's GSTIN 06A00004441228

| S. No | Particulars | HSN/SAC CODE | Quantity | Rate (Per Piece) | Amount |
|-------|-----------------------------------|--------------|-----------------|------------------|------------|
| | Somy Interlocking Tile (HR42x123) | 70169000 | 2920 pc | 12.25/- | 35770/- |
| | CHK 1000 3065 | | 2874 pc | 12.25/- | 35206.5/- |
| | Total | | | | 70976.5/- |
| | | | CGST | 9% | 6387.88/- |
| | | | SGST | 9% | 6387.88/- |
| | | | IGST | | |
| | | | G. TOTAL | | 83752.27/- |



Received by
K. S. / 8/4/22

SHREE BALAJI ENTERPRISES
 A/C. No. - 656000001938
 IFSC - INDB0001820
 Industrial Bank, Sec-14, Sonipat

E-way Bill No. 301422765566
 Transport: Teacher
 Vehicle No. Mahaveer

E. & O. E.
 Goods once sold will not taken back.
 Interest will be charged @24% P.A. If bill is not paid within 15 days.
 All Disputes Subject to Sonapat Jurisdiction

Receiver's Signature

SHREE BALAJI ENTERPRISES
 Signature

JTIN - 06AKKPJ0929P1ZQ

Cash/Credit Supply Outward

Ph. 9350350025, 9034051631

Manishj15388@gmail.com

SHREE BALAJI ENTERPRISES

Deals in Interlocking Tiles

Vill. Ahmadpur, Behind Diwan Farm, Bahalgadh Road, Sonipat

Date: 07/04/2022

Bill No. 016

To: The Mahave Builders Pvt. Ltd. Sector-17, Connaught Place

Receiver's GSTIN: 06AAAC4414F1Z8

| S. No | Particulars | HSN/SAC CODE | Quantity | Rate (Per Piece) | Amount | | |
|--|--------------------------------------|--------------|-----------|------------------|--------------------------|----|-----------|
| 1. | 80 mm Interlocking Tiles (MR10A3965) | 70169000 | 3496 | 12.25/- | 42826.00 | | |
| 2. | " " " (MR12C283) | 70169000 | 3482 | 12.25/- | 42654.50 | | |
| Total | | | 6978 Pcs. | | 85480.50 | | |
| SHREE BALAJI ENTERPRISES | | | | | CGST | 9% | 7643.24 |
| A/C. No. - 65600001938 | | | | | SGST | 9% | 7613.24 |
| IFSC - INDB0001820 | | | | | IGST | | - |
| Industrial Bank, Sec.-14, Sonipat | | | | | G. TOTAL | | 100866.99 |
| E. & O. E. | | | | | SHREE BALAJI ENTERPRISES | | |
| Goods once sold will not taken back. | | | | | | | |
| Interest will be charged @24% P.A. If Bill is not paid within 15 days. | | | | | Signature | | |
| All Disputes Subject to Sonapat Jurisdiction | | | | | | | |



Received by
Rajni
8/4/22

E-way Bill No. 3814-3316 985F.
Transport: Techaal
Vehical No. MH15CVL1234

Receiver's Signature

GSTIN - 06AKKPJ0929P1Z0

Cash/Credit Supply Outward

Ph. 9350350025, 9034051631

SHREE BALAJI ENTERPRISES

Manishj5388@gmail.com

Deals in Interlocking Tiles

VII, Ahmadpur, Behind Diwan Farm, Bahalgarn Road, Sonipat

Date: 10/11/22

Bill No: 019

To: CREATIVE BUILDERS PH-11/1

Thirupathy, Sec-17, Revali, Sonipat

Receiver's GSTIN: 06AAACW414F128

| S. No | Particulars | HSN/SAC CODE | Quantity | Rate (Per Piece) | Amount | |
|--|---------------------------------------|--------------|----------|------------------|--------------------------|---------|
| | 80mm Interlocking Tile (HR-10Ht 3265) | 70169000 | 3476 pc | 12.25/- | 4257.50 | |
| | '' (HR-42cm25) | 70169000 | 3492 pc | 12.25/- | 4275.00 | |
| | Total | | | | 8532.50 | |
| SHREE BALAJI ENTERPRISES | | | | | CGST 5% | 426.63 |
| A/C. No. - 656000001938 | | | | | SGST 9% | 767.93 |
| IFSC - INDB0001820 | | | | | IGST | |
| Indusind Bank, Sec-14, Sonipat | | | | | G. TOTAL | 9301.06 |
| E. & O. E. | | | | | SHREE BALAJI ENTERPRISES | |
| Goods once sold will not taken back | | | | | | |
| Interest will be charged @24% P.A. If bill is not paid within 15 days. | | | | | Receiver's Signature | |
| All Disputes Subject to Sonapat Jurisdiction | | | | | | |

Received
10/11/22

Signature

GSTIN - 06AKKPJ0929P1Z0

Cash/Credit

Supply Outward

Ph. 9350350025, 9034051631

Manishj3388@gmail.com

SHREE BALAJI ENTERPRISES

Deals in Interlocking Tiles

Vill. Ahmadpur, Behind Diwan Farm, Bahalgan Road, Sonipat

Date: 29/04/2022

Bill No. 018

To: *The Creative Builders Pvt. Ltd.*

Receiver's GSTIN: *Temp. City, Dist-17, Rail, Sonapat*

| S. No | Particulars | HSN/SAC CODE | Quantity | Rate (Per Piece) | Amount |
|-------|---------------------------------------|--------------|----------|------------------|----------|
| | Common Interlocking Tile (CHK1603265) | 70169000 | 3478 pc | 12.85/- | 44865.5 |
| | <i>CHRYZC2123</i> | | 2856 pc | 12.85/- | 36666.24 |
| | <i>Received</i> | | | | |
| | <i>10/12/22</i> | | | | |
| | Total | | | | 77591.5 |
| | | | | | 6783.25 |
| | | | | | 6983.25 |
| | | | | | 9157.97 |

SHREE BALAJI ENTERPRISES

E-way Bill No. 361433687423

A/C. No. - 656000001938

Transport: *Tractor*

IFSC - INDB0001820

Vehicle No. *MUWHV2124*

Indusind Bank, Sec-14, Sonipat

E. & O. E.

Receiver's Signature

Signature

Goods once sold will not taken back. Interest will be charged @24% P/A. If bill is not paid within 15 days. All Disputes Subject to Sonapat Jurisdiction

SHREE BALAJI ENTERPRISES

GSTIN - 06AKKJPJ0929P1Z0

Cash/Credit

Supply Outward

SHREE BALAJI ENTERPRISES

Deals in Interlocking Tiles

VIII, Annadpur, Behind Diwan Farm, Bahadgarh Road, Sonapat

Ph. 9350350025, 9034051631

Manishj5388@gmail.com

Bill No. 022

To The CREATIVE BUILDERS PVT. LTD.

Date 18/11/22

Tokra city Sec. 17, Roohi, Sonapat

Receiver's GSTIN RAHAACCMW-F-12-A

| S. No | Particulars | HSN/SAC CODE | Quantity | Rate (Per Piece) | Amount |
|--|--|--------------|----------|--------------------------|----------|
| | 80 mm Inter Locking Tile (HR. 42x2123) | | 8810 pc | 12.25/- | 34422.50 |
| | (HR. 10x53265) | | 3460 pc | 12.25/- | 42385.00 |
| | Total | | | | 76807.50 |
| SHREE BALAJI ENTERPRISES | | | | | |
| A/C. No. - 656000001938 | | | | | CGST 9% |
| IFSC - INDB0001820 | | | | | SGST 9% |
| Industrial Bank, Sec. 14, Sonapat | | | | | IGST |
| E & O E | | | | | G. TOTAL |
| Goods once sold will not taken back. | | | | | 96638.85 |
| Interest will be charged @24% P.A. If bill is not paid within 15 days. | | | | | |
| All Disputes Subject to Sonapat Jurisdiction | | | | | |
| Receiver's Signature | | | | SHREE BALAJI ENTERPRISES | |
| | | | | Signature | |

UNDERTAKING

I, Mr. Manish Saxena S/o Sh. S. K. Saxena (Manager) authorized signatory of M/s Creative Buildwell Pvt. Ltd. having its office at 201/6, Kaushalya Park, Hauz Khas, New Delhi 110016 do hereby solemnly affirm, declare and undertake as under:

- (1) That the boundary wall of entire Tulip City located at Village Revli Sector-17, Sonipat is having Precast Compound wall. Accordingly, there was no requirement of water and hence water was not used at all.
- (2) That for all the Internal Road we shall be using precast interlock block tile, hence there again no water component shall be used.
- (3) That this is an Affordable Plotted Development Project, in this project we are not selling any built-up units like Flats/Independent Floors/Villas etc. We are only doing infrastructure works such as Roads, Readymade boundary walls etc., hence there is no construction involved.
- (4) In future if any construction work has to happened, we undertake to use STP treated water subject to its availability for construction purpose.

Regards

On behalf of M/s Creative Buildwell Pvt. Ltd.


(Authorized Signatory)

Place: Gurugram

Date: 25-06-2022